

सभी मंत्रालयों/विभागों के अलावा सभी संबद्ध तथा अधीनस्थ कार्यालयों/निगमों और कंपनियों के उन कार्यालयों में जहाँ 25 या उससे अधिक कर्मचारी काम करते हैं, वहाँ राजभाषा कार्यान्वयन समितियाँ बनाई गई हैं।

5. अब तक 56 प्रमुख नगरों में नगर राजभाषा कार्यान्वयन समितियाँ गठित की गई हैं। प्रत्येक नगर में केन्द्रीय सरकार के कार्यालयों के प्रमुख अधिकारी इन समितियों के सदस्य हैं और नगर में केन्द्र सरकार के वरिष्ठतम अधिकारी समिति के अध्यक्ष हैं। ये समितियाँ केन्द्रीय सरकार के स्थानीय कार्यालयों में हिन्दी के प्रयोग की प्रगति का नियमित रूप से पुनरीक्षण और समन्वय करती हैं। राजभाषा विभाग के अधिकारी भी इनकी बैठकों में उपस्थित होते हैं।

6. राजभाषा विभाग प्रति वर्ष एक वार्षिक कार्यक्रम बनाकर उसे सभी मंत्रालयों/विभागों/संबद्ध तथा अधीनस्थ कार्यालयों और सरकारी उपक्रमों आदि को भेजता है। इस वार्षिक कार्यक्रम द्वारा हिन्दी के प्रगामी प्रयोग को सुनिश्चित करने का प्रयास किया जाता है। पिछले 3 वर्षों से यह भी व्यवस्था रही है कि राजभाषा विभाग के अधिकारी विभिन्न नगरों के प्रमुख कार्यालयों में निरीक्षण करके हिन्दी के प्रगति का अध्ययन करते हैं और विभिन्न स्थानों पर आने वाली दिक्कतों को दूर करने के लिए सुझाव देते हैं। अध्ययन के सारांश की सूचना संबंधित मंत्रालय को भी दी जाती है और उनसे अनुसंधान किया जाता है कि वे कमियों को दूर करें। कार्यान्वयन की गति में और तेजी लाने के लिए तथा सरकारी कामकाज में हिन्दी के प्रयोग को बढ़ावा देने के लिए प्रयास किए जा रहे हैं।

### Refugees from Pakistan staying in Jammu and Kashmir

684. SHRI AJIT KUMAR SHARMA: Will the Minister of HOME AFFAIRS be pleased to state the number of refugees from Pakistan who have been living in Jammu & Kashmir without having Indian citizenship since 1947/48?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): No reliable figures are available in respect of such refugees. Those persons of Indian origin who migrated to India (including J & K State) during 1947-48, in the wake of partition, from the territories now included in Pakistan were deemed to be citizens of India under Article 6 of the Constitution.

### Coaching centre for IAS, IPS and other allied services at Patiala

685. SHRI SUKOMAL SEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the States covered by the Patiala Coaching Centre for IAS, IPS and other allied services;

(b) the expenditure incurred by the Centre and grants sanctioned by Government during the last three years (year-wise); and

(c) the number of candidates who came out successfully during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) The States and U.T.s covered by the Coaching Centre at Patiala are:

- (i) Punjab,
- (ii) Himachal Pradesh,
- (iii) Haryana,
- (iv) Jammu & Kashmir,

(v) Rajasthan,

(vi) Chandigarh and

(vii) Delhi.

(b) The expenditure approved and actually incurred by the Government of Punjab during the last three years are as under:

Year	Cost approved in			Actual expenditure incurred
	State share (in rupees)	Central share	Total	
1978-79 . . . . .	97,000	1,30,000	2,27,000	2,31,207
1979-80 . . . . .	2,96,500	74,500	3,71,000	2,10,854
1980-81 . . . . .	2,42,903	..	2,42,903	2,42,903

(c) The number of candidates trained in this centre, who finally qualified for appointment during the last three corresponding years is as under:

1978-79	4
1979-80	4
1980-81	6
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686. [Transferred to the 20th July, 1982.]

**Use of ESMA against trade union activists**

687. PROF. SOURENDRA BHATTACHARJEE:

SHRI LADLI MOHAN NIGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the provisions of Essential Services Maintenance Act were invoked against trade union activists by the Deputy Commissioner, Giridih, in Bihar, particularly against Damoder Valley Corporation employees;

(b) whether it is also a fact that the Deputy Commissioner characterised in a show cause notice the ideo-

logy propagated by the Revolutionary Socialist Party as anti-social; and

(c) if so, what are the reasons for such propagation and what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b) No, Sir.

(c) Does not arise.

### Missing children

688. SHRI MURLIDHAR CHANDRAKANT BHANDARE:  
SHRI R. R. MORARJIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has of late been abnormal increase in the number of missing children in Delhi and that a large number of complaints have been entrusted to CBI;

(b) if so, what are their findings;

(c) what is the number of such missing children in each State; and

(d) the number of children who have been recovered by the police during the last 5 year?